

F. No. J-11017/23/2023-Judicial (5)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi  
Dated the 7<sup>th</sup> October, 2023

**ORDER**

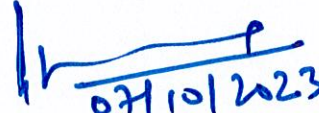
The President is pleased to engage following Advocates for conducting Central Government litigations before the High Court of Jammu & Kashmir at Jammu, as shown in the table below, with effect from the date of this order, for a period of three years or until further orders, whichever is earlier:

**HIGH COURT OF JAMMU & KASHMIR AT JAMMU**  
**Central Government Counsel**

Sl. No.	Advocate Details	Contact Details	Enrolment No.
1.	Rajan Bhagat	Bohri Talab, Tillo, Jammu-180002 Mob: 7006077721	JK/383/2018 3723/2018
2.	Ishant Gupta	156/5, Channi Himmat, Jammu-180015 Mob: 9419153886 Email: advocateishant@gmail.com	JK/46/2017

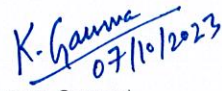
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 24(2)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restriction on Dy. SGI / Panel Counsel. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigation'.

3. Hindi version of this order will follow.

  
(Vijay Kumar Sharma)  
Senior Adviser

Copy through email to:

1. PS to MoS (IC) L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS (SA).
3. Shri Vishal Sharma, Dy. SGI, High Court of Jammu & Kashmir at Jammu.
4. Shri Tahir Majid Shamsi, Dy. SGI, High Court of Jammu & Kashmir at Srinagar.
5. The Registrar, High Court of Jammu & Kashmir at Jammu & at Srinagar.
6. Both the Panel Counsel, as above.
7. The Pay & Account Office, Department of Legal Affairs.
8. To be uploaded on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all concerned.
9. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
10. Spare copies.

  
(Kumar Gaurav)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)